

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-516**

CP (CAA) No. 90/230/232/ND/2022

**IN THE MATTER OF:**

Nestle India Ltd.

**....Applicant**

**SECTION**

U/s 230-232

**Order delivered on 29.03.2023**

**CORAM:**

**SHRI P.S.N PRASAD,  
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :  
For RD : Ms. Shankari Mishra  
For OL : Hemlata Rawat, Aayushmaan Vatsyayana  
For IT Deptt. : Sr. SC Abhishek Maratha, Prayuaksh Gupta Jr. SC  
Samyak Jain

**ORDER**

Due to paucity of time, list the matter on **19.04.2023**.

Sd/-

**(Court Officer)**